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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 694/99

New Delhi, this the 5th day of August, 1999

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE MR. R.K. AHOOJA, MEMBER (A)

In the matter of:

C.P. Kemni
S/o Sh. Bhim Dutt
Distribution Assistant
DAVP/Ministry of Information
& Broadcasting, 'B' Block,
K.G. Marg,
New Delhi.

Residential Address

C.P. Kemni
110, Sector-II, Type-III,
Sadiq Nagar, New Delhi-49. Applicant
(By Advocate: Sh. G.D.Bhandari)

Vs.

Union of India through

1. The Secretary
Ministry of Information & Broadcasting
Shastri Bhawan,
New Delhi.
2. The Director General,
DAVP/Ministry of Information & Broadcasting
Govt. of India/3rd Floor,
PTI Building/Parliament Street,
New Delhi.
3. Shri Jai Prakash,
Technical Assistant/ADO,
DAVP/Ministry of Information & Broadcasting,
'B' Block, K.G. Marg,
New Delhi.
4. Sh. T.V.S. Nair,
J.T. Assistant/ADO,
DAVP/Ministry of Information & Broadcasting,
K.G. Marg, New Delhi. Respondents
(By Advocate: Sh. R.P. Aggarwal and
Sh. T.C. Aggarwal)

ORDER (ORAL)

By REDDY, J.

As it is represented by the learned counsel for the respondents that the respondents have taken a decision to convene a meeting of the DPC and to consider the applicant

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alongwith others for promotion for the post of ADO, the
relief claimed in the OA does not survive.

2. The respondents are directed to convene the DPC within a period of 45 days from today and consider the case of the applicant alongwith others for promotion for the post of ADO. The OA is accordingly disposed of. No costs.

R.K. Ahuja
(R.K. AHOOJA)
Member (A)

sd

V.Rajagopala Reddy
(V. RAJAGOPALA REDDLY)
Vice Chairman (J)